

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
CP-35/241-242/PB/2020

IN THE MATTER OF:
Harish Kapoor

...APPLICANT

Vs.

M/s. King Rubber Products Pvt. Ltd. Ors

...RESPONDENT

Section
U/s 213,241 & 242

Order delivered on 04.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Adv. Ashutosh Gupta, adv.
Gaurav Rana and Adv. Ajitesh
Kumar

For the Respondent

:Mr. Hrishikesh Baruah, Mr.
Anurag, Mr. Rudraksh Kaushal,
Adv.

ORDER

Ld. Counsel on behalf of the Petitioner is present. Proxy Counsel on behalf of Respondent is present and submitted that the main counsel is not available today and therefore sought adjournment. In view of this, list the matter on **29.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)